GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2261 ANSWERED ON:22.08.2013 PENDING BILLS ON WATER RESOURCES Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government has completed the Draft Bills on National Water Framework, River Basin Management and National Policy Guidelines;

(b) if so, the details of the salient features of each of such documents;

(c) whether the Government has invited comments/suggestions from various stakeholders on these documents;

(d) if so, the details thereof along with the comments/suggestions received so far by the Government thereon; and

(e) the action taken by the Government on such comments/suggestions?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Ministry of Water Resources had constituted expert Committees which have prepared draft National Water Framework Bill, draft River Basin Management Bill and draft National Policy Guidelines for Water Sharing/ Distribution amongst States. Their salient features are at Annex I, II and III respectively.

(c)to(e) Yes, Madam. The draft National Water Framework Bill, draft River Basin Management Bill and draft National Policy Guidelines for Water Sharing/ Distribution amongst States have been circulated amongst States, Union Territories and related Union Ministries and also hosted on the Ministry of Water Resources website only two states have responded so far. The comments received so far indicate endorsement, by and large, though a few comments contain reservations. Wider consultation with States and other stakeholders to build broader consensus are necessary to finalize these draft legislations and policy guidelines.